

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 26<sup>th</sup> September, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. .... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran, Adv.  
Mr. Piyush Joshi, Adv.,  
Ms. Sumiti Yadava, Adv.

Counsel for the Respondent(s):

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on 25.10.2013 at 2.30 P.M..

(Nayan Mani Borah)  
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)  
Chairperson

pr/rt